

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 101  
CA(CAA)-37/ND/2020

**IN THE MATTER OF:**

**Mr. Mahesh Kumar Panwar with  
Mr. Abhishek Anand and Ors.**

**...APPELLANT**

**Section**

**Under Section 230-232**

**Order delivered on 24.02.2020**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor**

**:Mr. Arun Khatri, Ms. Kriti  
Krishna, Mr. Rahul Shukla,  
Adv.**

**For the Respondent/ Corporate-debtor :**

**For the Liquidator**

**:Mr. H. Kumar, Mr. S.  
Vijayvergiya, Adv. Mr.  
Abhishek Anand, in person**

**ORDER**

Matter is adjourned to 25.02.2020 along with the main application No.  
IB/260/2017.

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**(V.K. Subburaj)  
Member (T)**

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**(Abni Ranjan Kumar Sinha)  
Member (J)**